

charge-sheet is to be filed soon. A police force has been posted in village Bath to give protection to the Harijans.

New Power supply scheme in Punjab

2340. SHRI MOHINDER SINGH GILL: Will the Minister of ENERGY be pleased to state:

(a) whether an assessment of the power requirements of the northern wheat region has recently been made as follow up action in pursuance of the new power supply scheme revealed by the Prime Minister at Ludhiana; and

(b) if so, whether some steps have been taken to ensure proper and regular supply of power to execute this power plan on war footings?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and (b). The failure of rains in Haryana, Punjab and Uttar Pradesh this year had posed a serious threat to the Kharif Paddy crop. In this context, the power supply position and the special requirements of agriculture in Haryana, Punjab & Uttar Pradesh had been critically reviewed and it was decided that the entire power available from Badarpur Thermal Station in Delhi may be supplied to these three States only. Over and above, steps were also taken to reduce power consumption in Delhi and to divert the power so saved to these States.

Regularisation of unauthorised capacity in industrial units

2341. SHRI MOHINDER SINGH GILL:

SHRI JYOTIRMOY BOSU:
SHRI SOMNATH CHATTERJEE:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether a decision has been taken to regularise the unauthorised capacity in industrial units; and

(b) if so, the important industries so favoured and the steps taken so far in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). Cases of unauthorised production over licensed capacity have come to Government's notice from time to time. Earlier, 45 cases of unauthorised production over the licensed capacity were reported by the Industrial Licensing Policy Inquiry Committee and were referred to the Sarkar Commission for investigation, as to the circumstances in which they were able to exceed the licensed capacity. The Commission is also to report the measures necessary to prevent the recurrence of such irregularities and lapses. Government have not decided to regularise all cases of unauthorised capacity.

Unearthing of an arms factory in Central U.P.

2342. SHRI MOHINDER SINGH GILL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an arms factory run by a wife of some dacoit has been unearthed in Central U.P.;